

*Gujarat*

**Pending Industrial Project**

1538. SHRI RATILAL KALIDAS VARMA : Will the Minister of INDUSTRY be pleased to state:

(a) the details of industrial projects of Gujarat are lying pending with the Government for clearance alongwith the reasons therefor;

(b) the details of cost involved on each project;

(c) whether additional information have been sought from the State Government/Organisations concerned;

(d) if so, the details thereof; and

(e) the remedial measures taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) (a) As on 31.12.1998 no Industrial Licence Application is pending with the Central Government for grant of Letter of Intent for setting up projects in the State of Gujarat.

(b) to (e) Does not arise.

[Translation]

*Income Tax Raids*

**Income Tax Raids**

1539. SHRI RAMPAL UPADHYAY :  
SHRI MAHESH KANODIA :

Will the Minister of FINANCE be pleased to state:

(a) the number of raids in connection with income tax during the last three years;

(b) the extent of undeclared amount unearthed in these raids, and

(c) the total amount of tax collected from the said raids?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b)

The total number of income tax searches and seizures made during the last three years are as follows:

F. Y.	No. of Warrants	Seizure (Rs. in crores)
1996-97	4299	405.63
1997-98	3653	306.85
1998-99 (upto Jan. 1999)	4439*	201.41*

(\*Figures are provisional)

(c) Subsequent to search and seizure, necessary actions as per Direct Tax Laws have been taken in all the cases and the total amount of taxes collected from the said searches would get quantified only after the search assessments become final.

[English]

*Separate Wage Deal for each Bank*

**Separate Wage Deal for each Bank**

1540. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Separate wage deal with each bank needed" appearing in the Delhi edition of the "Times of India" dated 1 February, 1999;

(b) if so, the reaction of the Government to the dilemma, the banking industry is facing;

(c) whether the Government propose to consider offering a separate wage deal to each bank, keeping in view its paying capacity;

(d) if so, by when this is likely to be done; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) Yes Sir.

(b) to (e) Wage Settlement in Banking Industry is done through process of negotiations between Indian Banks' Association (IBA), representing the bank